

Date	Office Report	19. OA-1023/91 Orders
		<p>28.1.92.</p> <p>Present: Shri V.P. Sharma, counsel for the applicant. Shri P.H. Ramchandani counsel for the respondents.</p> <p>The learned counsel for the applicant states that he does not wish to pursue the matter further and he seek crave leave to withdraw the application. The prayer is allowed. The application is disposed of as withdrawn. Let a copy of the written request of the applicant No.1 be placed in the case file.</p> <p><i>B.N. Dholi</i> (B.N. DHOUNDIYAL) AM</p> <p><i>P.K. KARTHA</i> (P.K. KARTHA) VC(J)</p> <p>rc.</p>